

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

A2
4

Case No. 436 of 1986.

M. D. Gupta Vs. D. O. S.

Sl. No. of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	28-1-88	<u>Registrar</u> As the cases of Sri V. K. Burman Adm. are adjourned today - hence list the case before court for hearing on 15-4-88. Registrar	
	15/4/88	Hon. A. Jay Johar - Am. Hon. G. S. Sharma - Jm Sri V. K. Burman for the applicant and Shri G. P. Agarwal for the respondents are present. Arguments heard. Judgment reserved. Shri Agarwal files original Enquiry file which may be returned to him after delivery of Judgment. Jm	
	19.4.88	Jm Judgment has been signed and pronounced. Judgment + 2 copies + record are sent to. Am	Am Am